

RJ No.37/2024

High Court of Karnataka
Bengaluru
Date: 20.02.2024

CIRCULAR

It is hereby informed to the Advocates/Applicants to furnish a memo within 07 days confining their request for issuance of certified copy of Judgment, wherein they have applied for both Judgment and Decree as per the statement annexed herein as **Annexure 'A'** and the drawing up of Decree does not arise pertaining to the years 2021 & 2022, failing which the copy applications seeking for certified copy of Judgment and Decree will be rejected.

Sd/-
(M. CHANDRASHEKAR REDDY)
REGISTRAR (JUDICIAL)

**PENDING APLLICATIONS FOR THE YEAR 2021 & 2022
(JUDGEMENT AND DECREE/BOTH)**

Annexure - A

SL. NO.	Case Number	CR Number	Order Date	Auto/Decree/Both	REASONS
01	MFA 6517/2013	22510/2021	02/08/2021	B	No Decree
02	MFA 975/2016	19110/2021	23/10/2021	B	No Decree
03	MFA 5826/2009	15412/2021	10/01/2019	B	No Decree
04	MFA 8689/2013	10804/2021	28/06/2021	B	No Decree
05	MFA 3226/2017	4374/2021	01/02/2021	B	No Decree
06	MFA 1510/2017	4375/2021	01/02/2021	B	No Decree
07	MFA 5715/2011	4111/2021	26/02/2018	B	No Decree
08	RFA 1735/2016	2602/2021	02/01/2020	B	No Decree
09	MFA 7321/2013	12708/2021	19/07/2021	B	No Decree
10	RSA 660/2013	4611/2021	13/12/2020	B	No Decree
11	RSA 660/2013	4649/2021	13/02/2020	B	No Decree
12	RSA 2595/2011	21431/2021	07/10/2021	B	Dismissed as withdrawn
13	RFA 1467/2014	15960/2021	01/09/2021	B	Allowed & Remanded
14	RSA 2428/2006	15885/2021	21/02/2019	B	Dismissed as Abated
15	MFA 814/2017	22281/2021	01/03/2018	B	WC Matter
16	RFA 1467/2014	17162/2021	01/09/2021	B	Allowed & Remanded
17	RFA 1440/2016	21481/2021	21/07/2017	B	Remanded
18	RFA 1683/2019	4439/2021	22/02/2021	B	Remanded
19	RFA 1732/2012	20494/2021	09/01/2015	B	Allowed & Remanded
20	MFA 8675/2011	4109/2021	12/06/2015	B	D N P
21	RFA 997/2010	14606/2021	10/02/2015	B	D N P
22	CMP 127/2020	10616/2021	08/01/2021	B	No Decree
23	RFA 1232/2009	16619/2021	03/03/2015	B	Allowed & Remanded
24	RFA 266/2002	12042/2021	01/08/2011	B	Allowed
25	RSA 497/1999	13027/2021	13/08/2003	B	Decree does not arise
26	RFA 1105/2011	4990/2021	15/01/2021	B	Restore
27	RFA 77/2018	5338/2021	23/02/2021	B	Remanded
28	MFA 7921/2016	5353/2021	02/03/2021	B	Remanded

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29	RSA 328/2018	5924/2021	26/02/2021	B	REMANDED
30	MFA 5248/2015	6084/2021	04/01/2019	B	I S A
31	RSA 748/2018	5923/2021	26/02/2021	B	DECREE DOES NOT ARISE
32	WP 46490/2017	49648/2021	08/12/2021	B	DECREE DOES NOT ARISE
33	RFA 39/2013	663/2022	16/01/2020	B	DNP
34	RFA 43/2015	2427/2022	25/02/2022	B	ABATED
35	MFA 7273/2017	1079/2022	07/12/2021	B	WC MATTER
36	RSA 2081/2006	5155/2022	16/02/2022	B	ALLOWED & REMANDED
37	MFA 1915/2013	21038/2021	04/06/2021	B	ALLOWED & REMANDED
38	MFA 7321/2013	12708/2021	19/07/2021	B	WC MATTER
39	RSA 701/2007	9344/2022	10/08/2021	B	D N P
40	RP 392/2022	12334/2022	21/07/2022	B	REJECTED
41	RFA 850/2013	20192/2022	20/09/2022	B	D N P
42	RSA 2494/2006	19413/2022	30/11/2022	B	REMANDED
43	MFA 7126/2015	21190/2022	22/01/2022	B	D N P
44	RFA 1753/2017	19243/2022	13/07/2022	B	Allowed & remanded
45	RFA 506/2015	19105/2022	21/10/2022	B	Abated
46	RSA 2375/2006	18589/2022	22/11/2022	B	Allowed & remanded
47	RSA 87/2009	15800/2022	30/05/2022	B	Abated
48	RFA 925/2015	2551/2022	08/12/2021	B	D n p
49	RSA 272/2013	2739/2022	28/02/2022	B	Abated
50	RFA 829/2011	13105/2022	13/09/2022	B	Allowed & remanded
51	MFA 1794/2014	13830/2022	15/09/2022	B	Arbitration
52	MFA 7674/2011	13194/2022	10/08/2022	B	WC
53	RSA 1640/2014	5418/2022	08/03/2016	B	D n p
54	MFA 2718/2012	5503/2022	24/05/2022	B	Arbitration
55	RFA 1365/2005	5562/2022	23/05/2022	B	Allowed & remanded

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56	RP 347/2021	10568/2022	03/08/2022	B	No Decree
57	MFA 742/2013	8408/2022	23/01/2020	B	WC
58	MFA 1965/2019	9147/2022	07/07/2022	B	No award
59	RFA 1446/2014	9428/2022	30/06/2022	B	Allowed & remanded
60	MFA 6852/2019	3066/2022	14/03/2022	B	No decree
61	MFA 6158/2019	6968/2022	24/05/2022	B	No decree
62	WP 4319/2021	6897/2022	23/12/2021	B	Decree does not arise
63	WP 23669/2000	23019/2022	26/07/2001	B	Decree does not arise
64	WP 10985/2022	23143/2022	06/06/2022	B	Decree does not arise
65	WP 51425/2019	23136/2022	15/03/2022	B	Decree does not arise
66	WP 8161/2021	21562/2022	16/02/2022	B	Decree does not arise
67	WP 16709/2005	34714/2022	13/07/2005	B	Decree does not arise
68	WP 22040/2010	34856/2022	21/10/2010	B	Decree does not arise
69	WA 3181/2005	35404/2022	02/08/2006	B	Decree does not arise
70	WP 15009/2022	41801/2022	12/10/2022	B	Decree does not arise
71	WP 7903/2020	41802/2022	11/10/2022	B	Decree does not arise
72	WP 3404/2021	42140/2022	30/03/2021	B	Decree does not arise

